

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-382(ND)/2018

In the matter of:

Abhipra Steel Tech Pvt. Ltd.

....**Applicant**

Vs.

P. K. Tubes & Fittings Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 27.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Sourabh Gupta, Adv.

Mr. Sumit Bhadone, Adv.

For the Respondent

: Mr. M. K. Sethi, Adv. with

Mr. Abhay Kumar, Adv.

ORDER

Learned counsel for the applicant and corporate debtor are present and states that the matter is settled, for placing the settlement agreement on record, the matter adjourned to 05.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

